

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 12th of December, 2023

No.HC.VII-56/2020/12066/A: In continuation of this Registry's earlier notification no. **HC.VII-56/2020/11503/A dated 23rd November, 2023**, the Hon'ble Gauhati High Court has been pleased to inform that one officer in each district is required to remain present at their respective district for taking up urgent matters on 17-12-2023 and 21-01-2024.

Further, the District and Sessions Judge of the Host District shall arrange V.C. link for participation of the aforesaid officers in the one day in-service training/workshop for the Judicial Officers of Assam.

By Order

Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. No.HC.VII-56/2020/12067-12075/A **Dated:12-12-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Vigilance/Admin/Esstt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The District and Sessions Judge,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

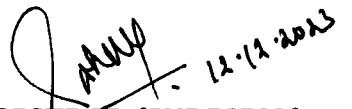
(He/ She is requested direct one officer to remain present at the respective district for taking up urgent matters accordingly).

5. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

6. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
7. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
8. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)